GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE RAJYA SABHA

UNSTARRED QUESTION NO. 1343. TO BE ANSWERED ON FRIDAY, THE 12TH FEBRUARY, 2021.

ISSUES RAISED BY CHINA ON NEW FDI POLICY

1343 SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:-

- (a) whether China has recently expressed its 'deep concern' over the recent Foreign Direct Investment (FDI) policy changes initiated by Government;
- (b) if so, whether China has also raised this issue in WTO; and
- (c) if so, how does Government plan to react on such issues?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

- (a)&(b): China raised its concern on the recent changes made in India's Foreign Direct Investment (FDI) Policy vide Press Note 3 of 2020, during the meetings of the Council for Trade in Services under the WTO held on 02.10.2020 and 04.12.2020.
- (c): In response, India asserted that FDI from all members of WTO, including China, continues to be permitted and the measures are fully compliant with its commitments under WTO. Moreover, India has one of the most open FDI regime in the world.
